

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4267

ANSWERED ON:12.12.2016

Approved Technical Institutions

Chavan Shri Harishchandra Deoram;Yadav Shri Laxmi Narayan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of technical institutions sanctioned by the All India Council for Technical Education(AICTE) in the country during the last three years and the current year, State/UT-wise;
- (b) the number of technical institutions which have not complied with the rules prescribed by the said council during the said period;
- (c) the number of technical institutions sanctioned by the AICTE functioning in the country at present;
- (d) the measures taken by the Government to check corruption while according sanction to technical institution by the said council and the number of corruption cases that have come to light during the said period; and
- (e) the action taken by the Government in such cases and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a): The details are at annexure.

(b): The number of institution which have not complied with the rules prescribed the council in the period from 2013-14 to 2016-17 is as follows:

<pre>

Academic Year 2013-14 2014-15 2015-16 2016-17

Number of institutions 42 93 151 75

</pre>

(c): At present is 10,356 technical institutions have been approved by the AICTE functioning in the country.

(d): The Govt. has initiated various measures through AICTE for checking corruption such as e-Governance, Online Approval Process system and Online Public Grievance Redressal system. The norms of approval process have been streamlined and strictly adhered while granting approval to the technical institutions. Surprise visits to the defaulting institutions are also conducted by the AICTE and appropriate action is taken against them. There are 03 cases of corruptions have come to the notice of AICTE during the period 2013-14 to 2016-17.

(e): In one case, the college has been put on 'No Admission' category for the Academic Year 2016-17. In other two cases, Extension of Approval was withheld for the Academic Year 2014-15 and no Extension of Approval was granted for Academic Year 2015-16 and 2016-17.